GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:3130
ANSWERED ON:07.08.2015
Casualties of Defence Personnel
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Will the Minister of DEFENCE be pleased to state:

- (a) the number of defence personnel who lost their lives due to insurgency, terrorism and cross border firing from across the border during each of the last three years and the current year;
- (b) whether the Government has analysed the reasons for casualties suffered by the defence personnel and if so, the details thereof and if not, the reasons therefor:
- (c) whether compensation has been paid to the families of the deceased soldiers and if so, the details thereof and if not, the reasons therefor:
- (d) the number of times the Government has invited requests for proposals after the Kargil war in order to equip the defence personnel to face the growing challenges of terrorism and cross border firing along with the number of times the such requests have been cancelled / withdrawn; and
- (e) the steps taken by the Government to procure essential defence equipment and fully equip defence personnel to meet threats posed from infiltrators, insurgents and terrorists?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) The year-wise number of defence personnel who lost their lives due to insurgency, terrorism and cross border firing from across the border are as under:-

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No. Year No. of defence personnel martyred

- (a) 2012 61
- (b) 2013 54
- (c) 2014 56
- (d) 2015
- (till 3rd August)

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Total 201

- (b) The occurrence of casualties suffered by Indian Army troops (both on the Line of Control and in hinterland) is contingent on the operation dynamics at the time and place of the Ceasefire violations, Border Action Team / Improvised Explosive Device, Terrorist initiated incident or any other type of operational contact.
- (c) Out of the 201 cases as indicated in part (a), all payments have been made in 180 cases. In the remaining cases, partial payments have been made.
- (d) Requests for proposal for procurement of weapons and equipments are invited from time to time to meet the operational requirement of the Armed Forces. This is a continuous process.
- (e) Ministry of Defence has taken care to minimize systemic deficiencies of all nature to ensure timely and unhindered procurement of weapons and equipment.
